

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.5- IA/760(AHM) 2024
In
CP(IB) 89 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Punjab National Bank
Siddhi Vinayak Logistics Ltd

V/s

.....Applicant

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mayak Biyani, Advocate
For the Respondent :

ORDER

IA/760(AHM) 2024

Learned Counsel for the applicant submits that the connected matter is coming up for hearing on 11.06.2024. Hence, requested that this matter be adjourned on 11.06.2024.

Re-list on 11.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)